

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH. HYDERABAD.

C.P.NO. 121/1999

IN

O.A.NO. 511/1999

Between

Date. 25-11-1999

P. Srinivasulu

.. Applicant

And

1. The Director General
Archeological Survey of India
Janapath, New Delhi.
2. The ~~Super~~ Superintending
Archaeologist, Archaeological
Survey of India, Hyderabad Circle
Hyderabad.
3. The Superintending Archaeologist
Archaeological Survey of India
Fort Museum Chennai

.. Respondents

Counsel for the Applicant
Counsel for the Respondents

.. G. Prabhakara Rao
.. K. Narahari, Addl. CGSC

CORAM.

THE HON'BLE MR. R. RANGARAJAN, MEMBER (AMDN)

THE HON'BLE MR. B. S. JAI PARAMESHWAR, MEMBER (JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDERS.

Mr. G. Prabhakar Rao, for the applicant and Mr. K. Narahari
for the respondents.

The learned counsel for the respondents submits that the
representation dated. 8-7-98 will be disposed of by R-1 within a
month from today. In view of the above the respondents should strict
to that target.

In view of the above, the CP is closed.

[Signature]
Section Officer